

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s).9942/2019

(Arising out of impugned final judgment and order dated 18-12-2018 in CCN No.4810/2014 passed by the High Court of Judicature at Allahabad)

MADHAV RAM

Petitioner(s)

VERSUS

PATANJALI BHARDWAJ & ANR.

Respondent(s)

(PLS LIST ONLY I.A. NO. 164161 OF 2019 (APPLICATION FOR BAIL) IN
SLP(CRL.)NO. 9945 OF 2019)

WITH

SLP(Cr1) No.9945/2019 (II)

(FOR

FOR DISCHARGE OF ADVOCATE ON RECORD ON IA 138725/2019

FOR GRANT OF BAIL ON IA 164161/2019)

Date : 15-11-2019 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE N.V. RAMANA

HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Petitioner(s) Mr. Randhir Kumar Ojha, AOR

Mr. T. N. Singh, AOR

Mr. Rameshwar Prasad Goyal, AOR

For Respondent(s) Mr. T. N. Singh, AOR

Mr. Randhir Kumar Ojha, AOR

UPON being mentioned the Court made the following

O R D E R

IA 164161/2019 In SLP(Cr1) No.9945/2019

List in the next week before an appropriate Bench, as per
roster.

(SATISH KUMAR YADAV)
AR-CUM-PS

(RAJ RANI NEGI)
ASSISTANT REGISTRAR